

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 79/RC/2017

Subject : Petition for implementation of Automatic Generation Control (AGC) pilot project.

Date of hearing : 21.11.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : National Load Despatch Centre (NLDC)

Respondents : NTPC Ltd. and Others

Parties present : Shri S.R. Narasimhan, NLDC
Shri N. Nallarasana, NLDC
Shri Ashok Rajan, NLDC
Shri Phanisankar Chilukuri, NLDC
Shri Vikram P Singh, NTPC
Shri Uday Shankar, NTPC
Shri Nishant Gupta, NTPC
Shri Shyam Kumar, NTPC
Shri Rahul Srivastava, Advocate, SLDC, UP
Shri Mukesh Kumar Gupta, SLDC, UP
Shri Ashish Shrivastava, ONGC Tripura

Record of Proceedings

The representative of the Petitioner submitted that the present petition has been filed for implementation of Automatic Generation Control (AGC) pilot project. The representative of the Petitioner further submitted that as per the direction of the Commission dated 18.7.2017, the Petitioner uploaded the detailed modus operandi on Operationalization of Spinning Reserves on its website for inviting comments from the stakeholders. In response, NTPC, NLC India Limited and SLDC, UP have filed their comments. The representative of the Petitioner further submitted that NLC India Limited has sought certain clarifications on available metering system. In this regard, the representative of the Petitioner clarified that there is no need of meters as the Petitioner's server would record the same and compute the data as well.

2. On a specific query of the Commission as to whether NTPC has requested for reduction of time from 15 minutes block metering to 5 minutes block metering, the representative of the Petitioner submitted that the reduction of time is for 'mark up' payment only.

3. The representative of NTPC requested the Commission to clarify whether the beneficiaries would be required to pay the liability of the fixed charges of Dadri Stage-II.
4. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**